

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000521/2021	SAHAWAZ ALI VS STATE OF ODISHA	BISWARANJAN DALAI VS	BIRMITRAPUR /128 /2020 () //
2	BLAPL/0000522/2021	DEBASISH SWAIN VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	CAPITAL P.S. /300 /2020 () //
3	BLAPL/0000523/2021	KUNA PRADHAN VS STATE OF ODISHA	ASHOK KU. BEHERA VS	KUAKHIA /88 /2013 () //
4	BLAPL/0000524/2021	BIJAY KUMAR MOHANTY @ BALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /12 /2021 () //
5	BLAPL/0000525/2021	DHARANIDHAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	PIPLI /367 /2020 () //
6	BLAPL/0000526/2021	KAMBHUDHAR DALEI VS STATE OF ODISHA	ANJAN KU BISWAL VS	SARAT /33 /2004 () //
7	BLAPL/0000527/2021	PRAFULLA MOHANTY VS STATE OF ODISHA	S.S.RAY (2) VS	LAHUNIPADA /174 /2020 () //
8	BLAPL/0000528/2021	ABHIRAM DIGAL VS STATE OF ODISHA	B.R.TRIPATHY VS	PHULBANI TOWN /6 /2021 () //
9	BLAPL/0000529/2021	BIDU @ BIDYADHAR JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	DHUSURI /123 /2020 () //
10	BLAPL/0000530/2021	KALANDI SWAIN VS STATE OF ODISHA	B.K.GHADEI VS	PURIGHAT /208 /2020 () //
11	BLAPL/0000531/2021	TRINATH PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	CHANDANPUR /21 /2019 () //

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12	BLAPL/0000532/2021	AKASH SARBHANG VS STATE OF ODISHA	JAGANNATH KAMILA VS	BOLANGIR SADAR /231 /2020 () //
13	BLAPL/0000533/2021	GAJENDRA NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HINDOL /43 /2020 () //
14	BLAPL/0000534/2021	SWETARANJAN SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KABISURYANAGAR (KODALA) /233 /2020 () //
15	BLAPL/0000535/2021	LAXMIKANTA GOUDA @ TUTU @ KALIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (ASKA) /316 /2020 () //
16	BLAPL/0000536/2021	KALANDI CHARAN BEHERA @ KALIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	LAHUNIPADA /174 /2020 () //
17	BLAPL/0000537/2021	LUBU @ AMULYA SETHY VS STATE OF ODISHA	UDIT RANJAN JENA VS	DHUSURI /223 /2020 () //
18	BLAPL/0000538/2021	BHIMASEN SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
19	BLAPL/0000539/2021	SURAJ KUMAR NAYAK @ SURAJ NAYAK @ KALIA VS STATE OF ODISHA	KANINDA SPARIDA VS	TIKABALI /71 /2020 () //
20	BLAPL/0000540/2021	DAINA PRUSTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHAIRA /129 /2020 () //
21	BLAPL/0000541/2021	UMA SHANKAR PATRO VS STATE OF ODISHA	PRATIK DASH VS	/ /0 () //
22	BLAPL/0000542/2021	UMA SHANKAR PATRO VS STATE OF ODISHA	PRATIK DASH VS	/ /0 () //
23	BLAPL/0000543/2021	UMA SHANKAR PATRO	PRATIK DASH	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000544/2021	HADI MURIA @ HALDI MURIA @ MALI @ PRISANKA	SMRYAKANTA DWIBEDI	KOSAGUMUDA /154 /2015
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000545/2021	S.K. SABER	DEBASHIS ROUTRAY	LAXMISAGAR P.S. /329 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000546/2021	ACHYUTANANDA DAS	BIKRAM KESHARI MOHANTY	NAYAPALLI P.S. /259 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000547/2021	SHUBHAM SHIVHARE @ SUBHAM SHIVHARI SATYABRATA MOHANTY (1)		JEYPORE TOWN /116 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000548/2021	MANIKARA @ SURYA SETH	PRASANTA KU ROUTRAY	barpalli /293 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000549/2021	SARADA BHATRA @ SARADHA BHATRA @ SMRYAKANTA DWIBEDI	SMRYAKANTA DWIBEDI	KOSAGUMUDA /154 /2015
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000550/2021	SARTHAK CHHURIA	BHARATI DASH	BARGARH SADAR /322 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000551/2021	PITABAS MEHER	DILIP KUMAR SAHU	/62 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000552/2021	SAMEER MALLIK	BIBHUDA NANDA MOHAPATRA	BHANJANAGAR /535 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000553/2021	RANJAN BAGH @ BAPI	SATYA BRATA MOHANTY (1)	JEYPORE TOWN /300 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000554/2021	HARI LAHAJAL	SUBRATA PANDA	GOLAMUNDA /55 /2018
		VS	VS	()

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35	CMAPL/0000010/2021	STATE OF ODISHA PRAHALLAD ROUT VS	ADV. VS	// // 0
36	CMAPL/0000011/2021	GOVT OF INDIA ICICI LOMBARD GENERAL INS. CO. LTD. VS	ADV VS	// // 0
37	CONTC/0000478/2021	SUBASH CHANDRA KEWAT DHABALESWAR JENA VS	ADV. VS	// // 0
38	CONTC/0000479/2021	SAMARTH VERMA GANGADHAR DASH VS	ADV. VS	// // 0
39	CONTC/0000480/2021	SAMARTH VERMA DR. KAMALINI PANIGRAHI VS	ADV VS	// // 0
40	CONTC/0000481/2021	SASWAT MISHRA DR.SHYAMAKANT JENA VS	SUSANTA KUMAR BARAL VS	// // 0
41	CONTC/0000482/2021	GARIBA SAHOO HALAYUDHA PADHAN VS	P.K.PATTANAYAK VS	// // 0
42	CONTC/0000483/2021	SATYABRATA SAHU ABADHUT RAUL VS	P.K.PATTANAYAK VS	// // 0
43	CONTC/0000484/2021	SATYABRATA SAHU JISHUKHRISTA PRADHAN VS	P.K.PATTANAYAK VS	// // 0
44	CONTC/0000485/2021	SATYABRATA SAHU SURESH CHANDRA GARNAIK VS	P.K.PATTANAYAK VS	// // 0
45	CONTC/0000486/2021	SATYABRATA SAHU BIDESI MEHER VS	P.K.PATTANAYAK VS	// // 0
		SATYABRATA SAHU		//

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46	CONTC/0000487/2021	BALARAM SAHOO VS SATYABRATA SAHU	P.K.PATTANAYAK VS	// 0 //
47	CONTC/0000488/2021	MURALIDHAR MAJHI VS ASHOK KUMAR DASH	P.K.NAYAK VS	// 0 //
48	CONTC/0000489/2021	PITAMBAR BRAMHA VS ASHOK KUMAR DASH	P.K.NAYAK VS	// 0 //
49	CONTC/0000490/2021	SATRUGHNA PRADHAN VS ASHOK KUMAR DASH	P.K.NAYAK VS	// 0 //
50	CONTC/0000491/2021	AJAYA KUMAR SAHOO VS ASHOK KUMAR DSAH	P.K.NAYAK VS	// 0 //
51	CONTC/0000492/2021	KANCHAN BISWAL VS ASHOK KUMAR DASH	P.K.NAYAK VS	// 0 //
52	CONTC/0000493/2021	SURESH CHANDRA PARIDA VS ASHOK KUMAR DASH	P.K.NAYAK VS	// 0 //
53	CONTC/0000494/2021	RAMA CHANDRA PARIDA VS ASHOK KUMAR DASH	P.K.NAYAK VS	// 0 //
54	CONTC/0000495/2021	ODISHA GRAMYA BANK,MADHYAKHANDA BRANCH VS RASHMI RANJAN BHADRA	PRANOVINDA MOHANTY VS	// 0 //
55	CONTC/0000496/2021	NARAYAN BHUYAN VS BRIJESH KUMAR RAI	ADV VS	// 0 //
56	CONTC/0000497/2021	SIDDHARTHA @ SIDHARTH PATTANAIAK VS PREM CHANDRA CHOUDHURY	ADV. VS	// 0 //
57	CONTC/0000498/2021	APARNA SINHA	ADV.	//

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		VS	VS	()
58	CONTC/0000499/2021	SATYABRATA SAHOO MANU CHARAN BARIK	ADV.	//
		VS	VS	()
59	CONTC/0000500/2021	ER. PRAVASH KUMAR MAJHI SACHIKANTA SAHOO	ADV	//
		VS	VS	()
60	CONTC/0000501/2021	BIPIN BIHARI DEEP JUBARAJ RANA	P.K.NAYAK	//
		VS	VS	()
61	CRLA/0000041/2021	ASHOK KUMAR DASH AMIT HIRENJ	PRADEEP KUMAR KUNDU	//
		VS	VS	/577 /2020
62	CRLA/0000042/2021	STATE OF ODISHA SOMYA RANJAN MOHAPATRA @ PINKULU	BASANTA KUMAR DAS	//
		VS	VS	MANGALPUR /502 /2020
63	CRLA/0000043/2021	STATE OF ODISHA SURYAKANTA RANA	J.N.PANDA	//
		VS	VS	BISWANATHPUR /25 /2019
64	CRLA/0000044/2021	STATE OF ODISHA MANOJ KUMAR GIRI	NIRANJAN LENKA	//
		VS	VS	MURUDA /118 /2016
65	CRLA/0000045/2021	STATE OF ODISHA DHANU PALEI	S.K.BHANJADEO	//
		VS	VS	KHALLIKOTE /266 /2020
66	CRLA/0000046/2021	STATE OF ODISHA MANTU @ MANAS KUMAR JATI	B.S.DASPARIDA	//
		VS	VS	TIHIDI /353 /2017
67	CRLMC/0000084/2021	STATE OF ODISHA BIBHUTI BHUSAN HARICHANDAN	RAKESH KUMAR MALLICK	//
		VS	VS	CHOUDWAR /618 /2020
68	CRLMC/0000085/2021	STATE OF ODISHA RITA ROUT	RITU RANJAN CHHOTTARAY	//
		VS	VS	CHOUDWAR /617 /2020

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69	CRLMC/000086/2021	STATE OF ORISSA URMILA GUPTA VS	U.C.MISHRA VS	// CHITRAKONDA /124 /2019 ()
70	CRLMP/0000129/2021	STATE OF ODISHA M/S. KISAN INDUSTRIES VS	ASHIS KUMAR MISHRA VS	// / /0 ()
71	CRLMP/0000130/2021	THE STATE OF ODISHA PRASANTA PRADHAN VS	CHITTA RANJAN DASH VS	// / /0 ()
72	CRLMP/0000131/2021	STATE OF ODISHA BIRAT CHANDRA DAGARA VS	DEBASIS TRIPATHY VS	// / /0 ()
73	CRLREV/0000023/2021	STATE OF ODISHA KEDAR NAYAK VS	U.K.MISHRA VS	// / /0 ()
74	GCRLA/0000001/2021	STATE OF ODISHA STATE OF ODISHA VS	A.G.A. VS	// KAKIRIGUMMA /20 /2014 ()
75	MACA/0000042/2021	AJAY KHOSLA M/S. NATIONAL INSURANCE COMPANY LIMITED	G.P.DUTTA VS	// / / ()
76	MACA/0000043/2021	ISWAR CHANDRA MOHANTY THE ORIENTAL INSURANCE COMPANY LTD.	G.P.DUTTA VS	// / / ()
77	MACA/0000044/2021	BISWARANJAN PUROHIT THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.	G.P.DUTTA VS	// / / ()
78	MACA/0000045/2021	NARAYAN BARIK @ BABULI THE NEW INDIA ASSURANCE COMPANY LIMITED	G.P.DUTTA VS	// / / ()
79	RVWPET/0000015/2021	DIVYASHREE SAHOO PATAR SAHOO @ JASODA VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// / / () //

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80	TRP(C)/0000019/2021	D. SANTOSHINI BINDHANIRA @ K PUJA ACHARY VS K. RAJA ACHARY	ABHUBHUDANANDA MOHAPATRA VS	// 0 //
81	WA/0000069/2021	STATE OF ODISHA VS RUDRA NARAYAN PARIDA	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
82	WA/0000070/2021	STATE OF ODISHA VS PRATAP KUMAR BARIK	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
83	WA/0000071/2021	STATE OF ODISHA VS TARESWAR SAHOO	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
84	WA/0000072/2021	STATE OF ODISHA VS BIJAYA KUMAR BISWAL	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
85	WA/0000073/2021	STATE OF ODISHA VS ARABINDA SAHOO	SENIOR STANDING COUNSEL(S AND ME) VS	// 0 //
86	WA/0000074/2021	STATE OF ODISHA VS SANJAY KUMAR SUKLA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
87	WA/0000075/2021	STATE OF ODISHA VS SWARNALAXMI PARIJA	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
88	WP(C)/0002510/2021	DIBAKARA BADHAI VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
89	WP(C)/0002511/2021	DEBARAJA GHADEI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
90	WP(C)/0002512/2021	BINOD BIHARI DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
91	WP(C)/0002513/2021	SATYA NARAYAN DANDAPAT	GYANA RANJAN SETHI	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0002514/2021	KAILASH CHANDRA SETHY	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0002515/2021	PRAFULLA KUMAR SAMAL	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0002516/2021	RABINARAYAN PANDA	CHITTARANJAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0002517/2021	LALIT MOHAN BEHERA	P.R.CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0002518/2021	BHANJA KISHORE SAHOO	R.P.DALAI	//
		VS	VS	0
		DR, ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK		//
97	WP(C)/0002519/2021	BHIMSEN KANHAR	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0002520/2021	DIPTIMAYEE MOHANTY	PRABHAS RANJAN ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0002521/2021	STATE OF ODISHA	SENIOR STANDING COUNSEL (S AND ME)	//
		VS	VS	0
		BIBHUTI BHUSAN PADHI		//
100	WP(C)/0002522/2021	MANOJ KUMAR SAMANTARAY	SANJIB RAY	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0002523/2021	NARESH CHANDRA NAYAK	NIRMAL CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0002524/2021	SANJAYA KUMAR MISHRA	AMIT PRASAD BOSE	//
		VS	VS	0

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103	WP(C)/0002525/2021	STATE OF ODISHA GIRISH CHANDRA DAS VS	SANGRAM JENA VS	// // 0
104	WP(C)/0002526/2021	STATE OF ODISHA ODISHA AMBULANCE SERVICE EMPLOYEES UNION	PRASINNA KUMAR PARHI VS	// // 0
105	WP(C)/0002527/2021	STATE OF ODISHA SUJIT KUMAR GHARAI VS	PRAGNAYA NANDA PATTNAIK VS	// // 0
106	WP(C)/0002528/2021	THE STATE OF ODISHA SUBRAT PRADHAN VS	MANOJ KUMAR PATI VS	// // 0
107	WP(C)/0002529/2021	STATE OF ODISHA SMC OF BACHHIPUR PRIMARY SCHOOL VS	K.K.SWAIN VS	// // 0
108	WP(C)/0002530/2021	STATE OF ODISHA SHARAT KUMAR CHOUDHURY VS	PRAFULLA KUMAR RATH VS	// // 0
109	WP(C)/0002531/2021	STATE OF ODISHA BALARAM NAIK VS	P. K. PATTANAYAK VS	// // 0
110	WP(C)/0002532/2021	STATE OF ODISHA BHAGIRATHI @ BHAGYA KISAN VS	ANWESHA DAS VS	// // 0
111	WP(C)/0002533/2021	L.A.O AND C.A. CUM TAHASILDAR, BARKOTE BAIKUNTHA MOHAPATRA VS	PRAFULLA KUMAR RATH VS	// // 0
112	WP(C)/0002534/2021	COMMISSIONER OF ENDOWMENT, BBSR TARANISEN KISAN VS	ANWESHA DAS VS	// // 0
113	WP(C)/0002535/2021	L.A.O. AND C.A. CUM TAHASILDAR, BARKOTE BANESWAR KISAN VS	ANWESHA DAS VS	// // 0
		L.A.O. AND C.A. CUM TAHASILDAR, BARKOTE		//

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114	WP(C)/0002536/2021	BRAJAKISHORE DAS VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// 0 //
115	WP(C)/0002537/2021	LAXMIDHAR SAHU VS COMMNR. OF LR AND S, ORISSA	S.K.RAY VS	// 0 //
116	WP(C)/0002538/2021	GURU CHARAN PATI VS COMMNR. OF LR AND S, ORISSA	S.K.RAY VS	// 0 //
117	WP(C)/0002539/2021	SURYANARAYAN PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
118	WP(C)/0002540/2021	SIBA PRASAD PATTNAIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
119	WP(C)/0002541/2021	RAMESH CHANDRA NAIK VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
120	WP(C)/0002542/2021	RANJIT SARKAR VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
121	WP(C)/0002543/2021	SUBAS CHANDRA PRADHAN VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
122	WP(C)/0002544/2021	KULMANI BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
123	WP(C)/0002545/2021	RABINDRA DEY VS THE COLLECTOR CUM D.M.	JUGALA KISHORE PANDA VS	// 0 //
124	WP(C)/0002546/2021	UKILA KUMBHAR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
125	WP(C)/0002547/2021	KAMPA BHAI VOCATIONAL TRAINING INSTT	SRIKANTH MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0002548/2021	KHIRODA KUMAR MISHRA	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0002549/2021	CHITTARANJAN BEHERA	NAMITA PATTANAİK	//
		VS	VS	0
		TAHASILDSAR, NILGIRI		//
128	WP(C)/0002550/2021	CHITTARANJAN BEHERA	NAMITA PATTANAİK	//
		VS	VS	0
		TAHASILDAR, NILGIRI		//
129	WP(C)/0002551/2021	BIDYADHAR KUNDA	BRUNDABAN ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0002552/2021	NARAYAN JAGADALA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0002553/2021	BALABHADRA MALLİK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0002554/2021	GODABARISH NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0002555/2021	JYOTI RANJAN PRADHAN	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0002556/2021	SARAT MALLİK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0002557/2021	GANESH JANI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0002558/2021	SAMBARIA MALLİK	K.K.SWAIN	//
		VS	VS	0

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137	WP(C)/0002559/2021	STATE OF ODISHA BHABANI KUMAR SINGH VS	K.K.SWAIN VS	// // 0
138	WP(C)/0002560/2021	STATE OF ODISHA BHARATI MOHAPATRA VS	K.K.SWAIN VS	// // 0
139	WP(C)/0002561/2021	STATE OF ODISHA SK.EKRAM VS	S.K.RAY VS	// // 0
140	WP(C)/0002562/2021	COMMNR.OF LR AND S, ODISHA M/S.DAKSHYA CONSTRUCTION VS	UMESH CHANDRA MOHANTY VS	// // 0
141	WP(C)/0002563/2021	STATE OF ODISHA MAHENDRA KUMAR BEHERA VS	PARTHA SARATHI DAS VS	// // 0
142	WP(C)/0002564/2021	D.R.OF COOPERATIVE SOCIETIES, KEONJHAR ANANDA CHANDRA JENA VS	P.MOHAPATRA VS	// // 0
143	WP(C)/0002565/2021	STATE OF ODISHA SOVAKAR GURU VS	P.MOHAPATRA VS	// // 0
144	WP(C)/0002566/2021	SECY.TO GOVT. OF ODISHA KAILASH CHANDRA PRADHAN VS	P.MOHAPATRA VS	// // 0
145	WP(C)/0002567/2021	SECY.TO GOVT.OF ODISHA GAYATRI PATTNAIK VS	PARSURAM MOHAPATRA VS	// // 0
146	WP(C)/0002568/2021	SECY.GOV.T.OF ODISHA RAMCHANDRA MOHANTY VS	RAJIV KU.MAHANTA VS	// // 0
147	WP(C)/0002569/2021	STATE OF ODISHA STATE OF ODISHA VS M/S. MCL	ADDL. GOVT. ADVOCATE VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :21/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0002570/2021	BIKASH KUMAR DHAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
149	WP(C)/0002571/2021	ARJUN DAS VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	// 0 //
150	WP(C)/0002572/2021	TRILOCHAN SAMAL VS STATE OF ODISHA	SANGRAM MISHRA VS	// 0 //
151	WP(C)/0002573/2021	SATYA NARAYAN PATTANAIAK VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	// 0 //
152	WP(C)/0002574/2021	JAGRUTI RANJAN MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
153	WP(C)/0002575/2021	MARCEL SINDURY VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
154	WP(C)/0002576/2021	ABHILASH SWAIN VS STATE OF ODISHA	SATYA SIVA SUNDAR MOHANTY VS	// 0 //
155	WP(C)/0002577/2021	HIMANSHU SEKHAR NAYAK VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
156	WP(C)/0002578/2021	DURGA DEVI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
157	WP(C)/0002579/2021	GHASIRAM BEHERA VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
158	WP(C)/0002580/2021	BHATAL HEMBRAM VS LIC OF INDIA	NIRANJAN LENKA VS	// 0 //
159	WP(C)/0002581/2021	SUBHENDU MISHRA	R.ACHARY	//

ORISSA HIGH COURT**FILING REPORT AS ON :21/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WP(C)/0002582/2021	STATE OF ODISHA		//
		SSC, EASTERN REGION	PRAVAT KUMAR PADHI	//
		VS	VS	0
161	WP(C)/0002583/2021	SUSANTA KUMAR PATRA		//
		INDRAMANI MOHAPATRA	P.C.ACHARYA	//
		VS	VS	0
162	WP(C)/0002584/2021	STATE OF ODISHA		//
		STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
163	WP(C)/0002585/2021	KALYANI DAS		//
		SUMITRA HATI	AKSHAYA KUMAR NAYAK	//
		VS	VS	0
164	WP(C)/0002586/2021	STATE OF ODISHA		//
		STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
165	WP(C)/0002587/2021	PRASANNA KUMAR MALLICK		//
		JANAKI KUNDU	SIDHARTHA SWAIN	//
		VS	VS	0
166	WP(C)/0002588/2021	STATE OF ODISHA		//
		STATE OF ODISHA	P. K. PATTANAYAK	//
		VS	VS	0
167	WP(C)/0002589/2021	RADHAMANI DALAI		//
		TUSAR MOHAN ACHARYA	SIDHARTHA SWAIN	//
		VS	VS	0
168	WP(C)/0002590/2021	STATE OF ODISHA		//
		STATE OF ODISHA	ADDL.GOV.T.ADVOCATE	//
		VS	VS	0
169	WP(C)/0002591/2021	UDAYANATHA JENA		//
		RASHMITA MANGARAJ	SIDHARTHA SWAIN	//
		VS	VS	0
170	WP(C)/0002592/2021	STATE OF ODISHA		//
		RUPESH KUMAR ADHIKARI	PRABHAT KUMAR DASH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0002593/2021	STATE OF ODISHA STATE OF ODISHA VS HITANSU SEKHAR SAMAL	ADDL.GOV.T.ADVOCATE VS	// // 0 //
172	WP(C)/0002594/2021	GANGADHAR LENKA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
173	WP(C)/0002595/2021	CHHAYAMANI MISHRA VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
174	WP(C)/0002596/2021	MAHESWAR DAS VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
175	WP(C)/0002597/2021	PADMA KUMAR DANGRI VS STATE OF ODISHA	S.N.PATANAİK VS	// 0 //
176	WP(C)/0002598/2021	JYOSHNA MOHAPATRA VS STATE OF ODISHA	PRASANTA KU. SATAPATHY VS	// 0 //
177	WP(C)/0002599/2021	SANJAY MALLA VS STATE OF ODISHA	PRASANTA KU. SATAPATHY VS	// 0 //
178	WP(C)/0002600/2021	SIDDHARTHA SANKAR SWAIN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	// 0 //
179	WP(C)/0002601/2021	BIKASH KUMAR DHAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
180	WP(C)/0002602/2021	SANTOSH KUMAR PATTNAİK VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	// 0 //
181	WP(C)/0002603/2021	MRUTYUNJAY MOHANTY VS THE STATE OF ODISHA	GOPAL CHARAN MOHANTY (2) VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0002604/2021	STATE OF ODISHA VS ISWAR PRASAD PRADHAN	ADDL. GOVT. ADVOCATE VS	// 0 //
183	WP(C)/0002605/2021	JAMINI KANTA MALLICK VS REGIONAL MANAGER, P AND IR DEPT.LIC OF INDIA	AMITAV TRIPATHY VS	// 0 //
184	WP(C)/0002606/2021	ADDL. CHIEF SECY., GOVT. OF ODISHA VS ODISHA INFORMATION COMMISSION	ADDL. GOVT. ADVOCATE VS	// 0 //
185	WP(C)/0002607/2021	ADITYA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
186	WP(C)/0002608/2021	GYANARANJAN MOHANTY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
187	WP(C)/0002609/2021	BINOD BIHARI PATTNAIK VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
188	WP(C)/0002610/2021	SUBASH CHANDRA NANDA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
189	WP(C)/0002611/2021	JAGABANDHU DAS VS STATE OF ODISHA	G.CHAITANYA VS	// 0 //
190	WP(C)/0002612/2021	JAGABANDHU PADHI VS STATE OF ODISHA	KSHIROD K. ROUT VS	// 0 //
191	WP(C)/0002613/2021	JEETENDRA SAHU VS STATE OF ODISHA	R.P.DALAI VS	// 0 //
192	WP(C)/0002614/2021	DINABANDHU PATRI VS THE MEMBER BOARD OF REVENUE	SUBRAT PANDA VS	// 0 //
193	WP(C)/0002615/2021	ANURUP DAS	SOUMYA MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		BSNL		//
194	WP(C)/0002616/2021	ASHOK KUMAR PATRI	SUBRAT PANDA	//
		VS	VS	()
		THE MEMBER BOARD OF REVENUE		//
195	WP(C)/0002617/2021	DINABANDHU PATRI	SUBRAT PANDA	//
		VS	VS	()
		THE MEMBER OF BOARD OF REVENUE		//
196	WPCRL/0000011/2021	NIROJ NALINI PATI	DR.NIRANJAN SWAIN	//0
		VS	VS	()
		STATE OF ODISHA		//
197	ABLAPL/0000888/2021	PAPU SA @ NAIMA SA	DEEPAK KUMAR DAS	NIMAPADA /318 /2020
		VS	VS	()
		STATE OF ODISHA		//
198	ABLAPL/0000889/2021	SIBA @ SADASHIB BEHERA	DEEPAK KUMAR DAS	CHANDRABHAGA MARINE /1 /2021
		VS	VS	()
		STATE OF ODISHA		//
199	ABLAPL/0000890/2021	G.BABU RAO	SOUBHAGYA KUMAR DASH	RAYAGADA /3 /2021
		VS	VS	()
		STATE OF ODISHA		//
200	ABLAPL/0000891/2021	FAKIRA PALEI @ NIRANJAN BEHERA	RAJENDRA NARAYAN ROUT	BALIAPANDA /27 /2018
		VS	VS	()
		STATE OF ODISHA		//
201	ABLAPL/0000892/2021	JAJNESWAR ROUL	P.R.CHHATOI	NAYAPALLI P.S. /26 /2021
		VS	VS	()
		STATE OF ODISHA		//
202	ABLAPL/0000893/2021	PRADIP NAYAK	PARTHA SARATHI NAYAK	RASOL /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
203	ABLAPL/0000894/2021	PABITRA PRADHAN	MAHES DAS	THELKOLOI PS /65 /2019
		VS	VS	()
		STATE OF ODISHA		//
204	ABLAPL/0000895/2021	DIBYASINGH JENA	SUSANTA KUMAR TRIPATHY	SATYABADI /9 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	ABLAPL/0000896/2021	STATE OF ODISHA SARAT CHANDRA PADHI @ PADHY VS	S.S.RAY (2) VS	// PATTAPUR (ASKA) /186 /2020 ()
206	ABLAPL/0000897/2021	STATE OF ODISHA SANKARA @ NIRANJAN NAYAK VS	SATYA NARAYAN MISHRA (4) VS	// NAIKANI-DIHI /146 /2020 ()
207	ABLAPL/0000898/2021	STATE OF ODISHA SK. NURUL HOSSAIN @ SK. NURUDDIN VS	DEBASISH SAMAL VS	// DHAMNAGAR /19 /2021 ()
208	ABLAPL/0000899/2021	STATE OF ODISHA KARTIK ROUTRAY @ DAKA VS	N.SAHANI VS	// TANGI (KHURDA) /379 /2020 ()
209	ABLAPL/0000900/2021	STATE OF ODISHA JIBAN KUMAR JENA VS	UNMESH CHANDRA JENA VS	// BASTA /190 /2020 ()
210	ABLAPL/0000901/2021	STATE OF ODISHA LUCKY @ RAJAT KUMAR DASH VS	SURYA NARAYAN MISHRA VS	// PURI TOWN /195 /2020 ()
211	ABLAPL/0000902/2021	STATE OF ODISHA DURGA PRASAD DAS VS	A.PATTANAIK VS	// BADAGODA P.S. /12 /2021 ()
212	ABLAPL/0000903/2021	STATE OF ODISHA RANJANA BEHERA VS	PRAVASH CH JENA VS	// RAIBANIA /2 /2021 ()
213	ABLAPL/0000904/2021	STATE OF ODISHA LALMOHAN SINGH VS	DIBYA JYOTI SAHOO VS	// BHADRAK RURAL /32 /2021 ()
214	ABLAPL/0000905/2021	STATE OF ODISHA MD. SAFIK @ MD. SAFIQUE @ SAFIQ VS	DIBYA JYOTI SAHOO VS	// KENDRAPARA /9 /2021 ()
215	ABLAPL/0000906/2021	STATE OF ODISHA PRASANT KUMAR DALAI VS STATE OF ODISHA	SOMANATH SATAPATHY VS	// PADMAPUR /128 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	ABLAPL/0000907/2021	TUTU GOCHHAYAT VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /9 /2021 () //
217	ABLAPL/0000908/2021	DEEPAK KUMAR MOHANTY VS STATE OF ODISHA	AMIT KUMAR NATH VS	SUNDARGARH TOWN /375 /2020 () //
218	ABLAPL/0000909/2021	CHATURBHUJA DHIR VS STATE OF ODISHA	ABHISHEK DASH VS	BARIPADA TOWN /773 /2020 () //
219	ABLAPL/0000910/2021	NILESH SAHOO @ NILESH KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CH JENA VS	NILGIRI /427 /2020 () //
220	ABLAPL/0000911/2021	NIHAR RANJAN DASH VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	DARGHA BAZAR /3 /2021 () //
221	ABLAPL/0000912/2021	DILLIP KUMAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	PARADEEP LOCK /218 /2020 () //
222	ABLAPL/0000913/2021	NIRAD KUMAR BEHERA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	DHENKANAL TOWN /22 /2021 () //
223	ABLAPL/0000914/2021	RAHAMAN KHAN VS STATE OF ODISHA	S.K.BHANJADEO VS	BANAPUR P.S. /12 /2021 () //
224	ABLAPL/0000915/2021	ANANTA @ ANANTA KUMAR MAHANA VS STATE OF ODISHA	ABHISHEK DASH VS	RASGOBINDPUR /13 /2021 () //
225	ABLAPL/0000916/2021	NIRANJAN TRIPATHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /46 /2018 () //
226	ABLAPL/0000917/2021	MULI SANTA RAO @ MELLEY SANTHA RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /6 /2021 () //
227	ABLAPL/0000918/2021	SIBARAM BEHERA	ALOK KUMAR DAS	SARANAKUL /3 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :21/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0000919/2021	SOURAV MUDULI	BIJAY KUMAR BEHERA	BAIDYANATHPUR /19 /2021
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0000920/2021	GEETARANI GIRI	PRASANTA KU. SAHOO	NAIKANI-DIHI /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0000921/2021	SAMEER NAYAK	CHITTA RANJAN DASH	KHARABEL NAGAR P.S. /140 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0000922/2021	RANJAN PARIDA @NIRANJAN	JATESWAR NAYAK	RAJNAGAR /283 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0000923/2021	MANORANJAN JENA	TUSHAR KANTA NAYAK	NIKIRAI /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0000924/2021	SMRUTI RANJAN JENA	TUSHAR KANTA NAYAK	NIKIRAI /10 /2021
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0000925/2021	RAKESH KUMAR MALLICK	U.C.MISHRA	SAHID NAGAR P.S. /13 /2021
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :21/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	6/2021 SA/44/1999	DAMODAR-MP	M/S.ISWAR CH.DASH
2	10/2021 CMAPL/11/2021	ICICI LOMBARD GENERAL INS. CO. LTD.-MP	ADV
3	16/2021 RVWPET/15/2021	PATAR SAHOO @ JASODA-MP	AMIT PRASAD BOSE
4	17/2021 RVWPET/15/2021	PATAR SAHOO @ JASODA-MP	AMIT PRASAD BOSE
5	18/2021 RVWPET/15/2021	PATAR SAHOO @ JASODA-MP	AMIT PRASAD BOSE
6	20/2021 TRP(C)/19/2021	D. SANTOSHINI BINDHANIRA @ K PUJA ACHARI-MP	BIBHUDANANDA MOHAPATRA
7	22/2021 CRLMP/103/2021	BHIKARI CHARAN PRAHARAJ-MP	DEVASHIS PANDA
8	23/2021 RFA/89/2014	TANWEER AHMED-MP	M/S.ANAM CH.PANDA
9	29/2021 RSA/241/2015	SUKADEV ROUT-MP	M/S.RANJAN KU.ROUT
10	30/2021 RSA/241/2015	SUKADEV ROUT-MP	M/S.RANJAN KU.ROUT
11	31/2021 RSA/241/2015	SUKADEV ROUT-MP	M/S.RANJAN KU.ROUT
12	32/2021 CRLREV/490/2020	PRAHALLAD BENIA-MP	SURYAKANTA DWIBEDI
13	33/2021 CRLREV/23/2021	KEDAR NAYAK-MP	U.K.MISHRA
14	34/2021 CRLREV/23/2021	KEDAR NAYAK-MP	U.K.MISHRA
15	35/2021 CRLREV/23/2021	KEDAR NAYAK-MP	U.K.MISHRA
16	36/2021 CRLREV/23/2021	KEDAR NAYAK-MP	U.K.MISHRA
17	37/2021 CRLREV/273/2020	MADRASIA @ KABIRAJ MUNDA-MP	BIJAYA KUMAR RAGADA
18	38/2021 CONTC/79/2021	AJAY KUMAR SAHOO-MP	M/S.B.S.TRIPATHY 1
19	40/2021 CONTC/6001/2020	RABINDRA KUMAR NAYAK-MP	M/S.TAPAN KUMAR KAMILA, P.K.NAYAK, H.B.DASH,
20	58/2021 CRLA/193/2011	TRILOCHAN SETHY-MP	M/S J.DASH
21	59/2021 CRLA/575/2014	BINU KUMAR N.K.-MP	M/S.JAYAKRISHNA MOHAPATRA
22	60/2021 MACA/44/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	
23	61/2021 CRLA/44/2021	MANOJ KUMAR GIRI-MP	NIRANJAN LENKA
24	61/2021 MACA/45/2021	THE NEW INDIA ASSURANCE COMPANY LIMITED-MP	G.P.DUTTA
25	62/2021 CRLA/44/2021	MANOJ KUMAR GIRI-MP	NIRANJAN LENKA
26	62/2021	FUTURE GENERALI INSURANCE CO.LTD.-MP	M/S.ADAM ALI KHAN

27	MACA/132/2019 63/2021 CRLA/695/2014	BIJAYA KUMAR BARIK-MP	M/S.DEVASHIS PANDA
28	63/2021 MACA/27/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION MANTU @ MANAS KUMAR JATI-MP	PRANOD KIR-TRIPATHY B.S.DASPARIDA
29	64/2021 CRLA/46/2021	MANTU @ MANAS KUMAR JATI-MP	B.S.DASPARIDA
30	64/2021 MACA/27/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION MANTU @ MANAS KUMAR JATI-MP	PRANOD KIR-TRIPATHY B.S.DASPARIDA
31	65/2021 CRLA/46/2021	MANTU @ MANAS KUMAR JATI-MP	B.S.DASPARIDA
32	79/2021 CRLMC/1449/2020	MUGUDA RAMANNA@ M.RAMANA-MP	TUKUNA KUMAR MISHRA
33	81/2021 CRLMC/86/2021	URMILA GUPTA-MP	DEBASIS TRIPATHY
34	83/2021 BLAPL/6355/2020	MADHU PANGI @ NANU-MP	AMIT PRASAD BOSE
35	87/2021 ABLAPL/11325/2020	JATINDRA NAYAK-MP	SUJIT KUMAR DAS
36	235/2021 WA/69/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
37	236/2021 WA/70/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
38	237/2021 WA/69/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
39	238/2021 WA/70/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
40	239/2021 WA/69/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
41	240/2021 WA/70/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
42	241/2021 WA/69/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
43	242/2021 WA/70/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
44	243/2021 WA/71/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
45	244/2021 WA/71/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
46	245/2021 WA/71/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
47	246/2021 WA/72/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
48	247/2021 WA/71/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
49	248/2021 WA/72/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
50	249/2021 WA/72/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
51	250/2021 WA/72/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
52	251/2021 WA/73/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
53	252/2021 WA/73/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
54	253/2021 WA/73/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
55	254/2021 WA/73/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL(S AND ME)
56	255/2021 WA/74/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
57	256/2021 WA/74/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)

58	257/2021 WA/74/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
59	258/2021 WA/74/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
60	259/2021 WA/622/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
61	260/2021 WA/623/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
62	261/2021 WA/624/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
63	262/2021 WA/625/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
64	263/2021 WA/626/2019	PRAJNYA PRIYADARSINI PRADHAN-MP	SUSANTA KUMAR DASH
65	264/2021 WA/75/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
66	265/2021 WA/75/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
67	266/2021 WA/75/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
68	267/2021 WA/75/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
69	1289/2021 WP(C)/2513/2021	SATYA NARAYAN DANDAPAT-MP	GYANA RANJAN SETHI
70	1290/2021 WP(C)/647/2021	NIRANJAN BEHERA-MP	BIDYADHAR PRADHAN
71	1291/2021 WP(C)/19988/2019	SOUMYA RANJAN LENKA-MP	M/S.B.S.TRIPATHY 1
72	1292/2021 WP(C)/2521/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
73	1293/2021 WP(C)/2521/2021	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
74	1294/2021 WP(C)/2522/2021	MANOJ KUMAR SAMANTARAY-MP	SANJIB RAY
75	1295/2021 WP(C)/2523/2021	NARESH CHANDRA NAYAK-MP	NIRMAL CHANDRA DAS
76	1296/2021 WP(C)/2528/2021	SUBRAT PRADHAN-MP	MANOJ KUMAR PATI
77	1297/2021 WP(C)/2529/2021	SMC OF BACHHIPUR PRIMARY SCHOOL-MP	K.K.SWAIN
78	1298/2021 WP(C)/2530/2021	SHARAT KUMAR CHOUDHURY-MP	PRAFULLA KUMAR RATH
79	1299/2021 WP(C)/2433/2021	SANDHYA PATTNAIK-MP	A.P.BOSE
80	1301/2021 WP(C)/2533/2021	BAIKUNTHA MOHAPATRA-MP	PRAFULLA KUMAR RATH
81	1303/2021 WP(C)/2482/2021	SAGARIKA NAYAK-MP	KHIROD K. ROUT
82	1304/2021 WP(C)/2539/2021	SURYANARAYAN PATRA-MP	NIRANJAN PANDA
83	1305/2021 WP(C)/26285/2020	ANIL KUMAR BEHERA-MP	ANIRUDHA DAS
84	1306/2021 WP(C)/28066/2020	MUTHOOT CAPITAL SERVICES LTD.-MP	DEVI PRASAD TRIPATHY
85	1307/2021 WP(C)/2540/2021	SIBA PRASAD PATTNAIK-MP	BIKRAM CHANDRA GHADEI
86	1308/2021 WP(C)/2545/2021	RABINDRA DEY-MP	JUGALA KISHORE PANDA
87	1309/2021 WP(C)/2547/2021	KAMPA BHAI VOCATIONAL TRAINING INSTITUTE LTD.-MP	SRINIVAS MOHANTY
88	1310/2021 WP(C)/2548/2021	KHIRODA KUMAR MISHRA-MP	HIMANSHU SEKHAR MISHRA
89	1311/2021	KHIRODA KUMAR MISHRA-MP	HIMANSHU SEKHAR MISHRA

90	WP(C)/2548/2021 1312/2021	CHAITANYA SAHOO-MP	M/S.PRAFULLA KUMAR RATH
91	WP(C)/14577/2019 1313/2021	RANJIT KUMAR MISHRA-MP	M/S.PRAFULL KUMAR RATH
92	WP(C)/20774/2018 1314/2021	ABHIMANYU BISWAL-MP	M/S.PRAFULLA KUMAR RATH
93	WP(C)/20766/2018 1315/2021	KASHINATH MAHARANA-MP	M/S.PRAFULLA KUMAR RATH
94	WP(C)/20773/2018 1316/2021	RAMAKANTA NAYAK-MP	SUSANTA KUMAR MISHRA
95	WP(C)/17327/2020 1317/2021	RAJKUMAR SAHU-MP	SHASHI BHUSAN JENA
96	WP(C)/115/2021 1318/2021	M/S.DAKSHYA CONSTRUCTION-MP	UMESH CHANDRA MOHANTY
97	WP(C)/2562/2021 1319/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
98	WP(C)/2569/2021 1320/2021	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
99	WP(C)/2569/2021 1321/2021	SATYA NARAYAN PATTANAIK-MP	B.S.TRIPATHY 1
100	WP(C)/2573/2021 1322/2021	JAGRUTI RANJAN MISHRA-MP	SHARMISTHA SAMAL
101	WP(C)/2574/2021 1323/2021	ABHILASH SWAIN-MP	SMITA RANJAN PATNAIK
102	WP(C)/2576/2021 1324/2021	HIMANSHU SEKHAR NAYAK-MP	K.P.MISHRA
103	WP(C)/2577/2021 1325/2021	RINA RANI SAHOO-MP	M/S.SIDHARTH PRASAD DAS
104	WP(C)/5999/2019 1326/2021	RINA RANI SAHOO-MP	M/S.SIDHARTH PRASAD DAS
105	WP(C)/5999/2019 1327/2021	SUBHENDU MISHRA-MP	R.ACHARY
106	WP(C)/2581/2021 1328/2021	M/S. JIBANDHARA-MP	SUKANTA KUMAR DALAI
107	WP(C)/33851/2020 1329/2021	SSC, EASTERN REGION-MP	PRAVAT KUMAR PADHI
108	WP(C)/2582/2021 1331/2021	SANTANU KUMAR MOHANTY-MP	M/S.BIBHUTI BHUSAN PANDA
109	WP(C)/5937/2020 1332/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
110	WP(C)/2584/2021 1333/2021	KAMBHU PADHAN-MP	RANJIT SAMAL
111	WP(C)/2245/2021 1334/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
112	WP(C)/2586/2021 1335/2021	STATE OF ODISHA-MP	P. K. PATTANAYAK
113	WP(C)/2588/2021 1336/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
114	WP(C)/2590/2021 1337/2021	RUPESH KUMAR ADHIKARI-MP	PRABHAT KUMAR DASH
115	WP(C)/2592/2021 1338/2021	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
116	WP(C)/2593/2021 1339/2021	JYOSHNA MOHAPATRA-MP	PRASANTA KU. SATAPATHY
117	WP(C)/2598/2021 1340/2021	SANJAY MALLA-MP	PRASANTA KU. SATAPATHY
118	WP(C)/2599/2021 1341/2021	SIDDHARTHA SANKAR SWAIN-MP	DURGA PRASAD DHAL
119	WP(C)/2600/2021 1342/2021	ADITYA PRADHAN-MP	PRAFULLA KUMAR RATH
120	WP(C)/2607/2021 1343/2021	ADDL. CHIEF SECY., GOVT. OF ODISHA-MP	ADDL. GOVT. ADVOCATE
	WP(C)/2606/2021		

121	1344/2021 WP(C)/2610/2021	SUBASH CHANDRA NANDA-MP	DEBASIS TRIPATHY
122	1345/2021 WP(C)/2613/2021	JEETENDRA SAHU-MP	R.P.DALAI
123	1346/2021 WP(C)/2615/2021	ANURUP DAS-MP	SOUMYA MISHRA
124	17/2021 FAO/128/2011	NIRAMALA KUMARI BISW-MP	
125	37/2021 CONTC/808/2020	BISWAJIT SAMAL-MP	
126	39/2021 CONTC/3917/2020	BINOD KUMAR BISWAL-MP	
127	43/2021 CMP/325/2020	BABITA PATEL-MP	
128	60/2021 CRLA/487/2018	DINESH MAHATO-MP	
129	80/2021 CRLMC/1518/2020	HEMANTA KUMAR KHOSLA-MP	
130	84/2021 BLAPL/8594/2020	SANGRAM MAHATO-MP	
131	84/2021 ABLAPL/14863/2019	SIPU PRADHAN@BIKASH PRADHAN-MP	SAROJ KUMAR PADHI
132	85/2021 BLAPL/7283/2020	JAYRAM NAYAK-MP	
133	85/2021 ABLAPL/15210/2020	SANGRAM KESHARI NAYAK-MP	
134	86/2021 BLAPL/2854/2020	RABINDRA KUMAR BEHERA-MP	
135	86/2021 ABLAPL/13549/2020	DEEPAK @ DIPAK KUMAR JENA-MP	
136	1300/2021 WP(C)/350/2021	DIGAMBAR KANHAR-MP	
137	1302/2021 WP(C)/1133/2020	PRAMOD KUMAR JENA-MP	
138	1330/2021 WP(C)/22321/2020	AJAY KUMAR SAHOO-MP	